

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 45/15	IA 70/17 in TP 75/16	For filing amended petition	397/ 398	Harish Kumar Amilineni Vs Mahajuicy Food Processing Pvt. Ltd. & Another.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **K. VENKATRAMANI**
080- 41280811

Respondents 1-2

[Signature]
16.11.17

ORDER

Counsel for Petitioner is present. Sri K.Venkataramani, Advocate undertake to file vakalath for R1 & R2 and also to file application for recall of the order dated 14/08/2017. He is directed to file the same in the registry. List it on 14/12/2017.

[Signature]
Member (T)

[Signature]
Member (J)